

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Gujarat NRE Coke Limited Date of Commencement of Liquidation: 11-01-2018; List of Stakeholders as on Date: 24-08-2021; Name of IP: Mr. Sumit Binani; Process Number: 1; Last 5 digit of registration number: 10025

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	0	0	0	0	NA
2	Liquidation costs incurred till date	0	0	0	952400000	0	0	0	NA
3	Secured financial creditors	17	39080926904	17	37209372924	0	1871553981	0	Annexure 3
4	Unsecured financial creditors	5	2245951080	5	2245951080	0	0	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	Annexure 5
6	Operational creditors (Employees)	0	0	0	0	0	0	0	Annexure 6
7	Operational creditors (Government Dues)	3	1597260314	3	57332903	1530868141	1539927411	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	19	19565977542	19	15778448688	0	3273992123	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	107600000	1	97552130	0	10047870	0	Annexure 9
Total		45	62597715840	45	64912657725	1530868141	6695521385	0	